

14.40 hrs.

Title : Regarding postponement of Delegated Legislation Provisions (Amendment) Bill, 2004.

MR. DEPUTY-SPEAKER: Now, the hon. Minister of State in the Ministry of Parliamentary Affairs.

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI BIJOY HANDIQUE): Mr. Deputy-Speaker, Sir, I want to make a submission. With your kind permission and with the consent of the House, I would suggest that item No. 28 - the Delegated Legislation Provisions (Amendment) Bill, 2004 - be taken up tomorrow as we intend to start the discussion under rule 193 immediately since there is a long list of hon. Members from both sides, who wish to speak.

MR. DEPUTY-SPEAKER: If the House agrees, we can take up item No. 29.

SEVERAL HON. MEMBERS: Yes.

SHRI SANTOSH GANGWAR (BAREILLY): Sir, if there is a long list of hon. Members who wish to speak on this subject, you should extend the time.

MR. DEPUTY-SPEAKER: We would consider that after six o'clock.